

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:5774  
ANSWERED ON:08.09.2011  
REVIEW OF MPLADS  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Union Government has reviewed the functioning of Members of Parliament Local Area Development Scheme (MPLADS);
- (b) if so, the details of the feedback received by the Union Government;
- (c) whether it is a fact that the State Governments have not framed any specific procedure for scrutinising and executing recommendations under MPLADS;
- (d) if so, whether the Union Government has given any directions to the State Governments as regards the procedure to be followed with respect to MPLADS projects as distinguished from State projects which are implemented under PWD manual; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) Apart from regular reviews of implementation of the Member of Parliament Local Area Development Scheme (MPLADS) in the States, the Ministry reviews and monitors implementation of the scheme twice in a year with Nodal Secretaries of the State/UT Governments.
- (b) Despite positive views of the public about MPLAD Scheme, deficiencies in implementation of scheme have been found at the district level which include: delay in execution of works, incomplete works and poor use of assets, encroachment, diversion of use, lack of maintenance, idle assets, etc.
- (c) As per MPLADS guidelines, the District Authorities are required to execute works under the scheme, as per the established procedure of the State Government for implementation of such works.
- (d) Does not arise.
- (e) Does not arise.